# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

# C.P. No. 107/2019 In O.A No. 4241/2014 with M.A No. 3517/2018 & M.A No. 4737/2018

New Delhi, this the 13th day of March, 2019

# Hon'ble Sh. V. Ajay Kumar, Member (J) Hon'ble Ms. Aradhana Johri, Member (A)

- 1. Shri Anandi Dev,
  Age 37 years,
  S/o. Shri Lalji Chaturvedi
  Health & Malari Inspector,
  R/o. B-276 Ayurvigyan Nagar,
  New Delhi 49.
- 2. Shri Om Prakash Bhati Age-27 years, S/o. Shri Bhrigunath Ram Health & Malari Inspector
- 3. Shri Abhimanyu Age-27 years, S/o. Shri Pooran Chand Health & Malari Inspector
- Shri Meenu Rani
   Age-33 years,
   D/o. Shri Deep Chand
   Health & Malari Inspector
   R/o. C-9/84, Yamuna Vihar, Delhi 53.
- 5. Shri Sanjeev Kumar,
  Age-33 years,
  S/o. Shri Raj Kumar
  Health & Malari Inspector
  R/o. RZ-19/209 St.-4
  West Sagarpur, New Delhi-46.

All the applicants working Under DRM, Delhi Northern Railway, New Delhi.

....Petitioners

(By Advocate : Ms. Meenu Mainee)

#### Versus

Union of India: Through

- Shri A. K. Mittal
   Secretary,
   Railway Board,
   Ministry of Railways
   Rail Bhawan, New Delhi.
- 2. Shri A. K. Punthia General Manager, Northern Railway, Baroda House, New Delhi.
- 3. Shri Harish Chander
  Divisional Railway Manager
  Northern Railway
  State Entry Road,
  New Delhi.

....Respondents

### ORDER (ORAL)

## Hon'ble Sh. V. Ajay Kumar, Member (J)

When this matter taken up for hearing, learned counsel for petitioners submits that she is not pressing the C.P and that she will take appropriate steps for early disposal of the O.A.

2. Accordingly, the C.P is dismissed as not pressed. No costs.

(Aradhana Johri) Member (A) (V. Ajay Kumar) Member (J)

/Mbt/